



**Central Administrative Tribunal  
Jammu Bench, Jammu**

T.A. No.61/2325/2020

This the 27<sup>th</sup> day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Kishore Kumar, Age 46 years, S/o late Swami Raj, R/o Village Marothi, Tehsil Chenani, District Udhampur.

...Applicant

(By Advocate : Mr. S.S. Ahmed)

Versus

1. The State of Jammu and Kashmir through its Commissioner / Secretary Health and Medical Education Department, Civil Secretariat, Srinagar.
2. The Director Health Services, Jammu.
3. The Deputy Director Health Services (HQ), I/c SHTO, Nagrota, District Jammu.
4. The Chief Medical Officer, Udhampur.
5. The Block Medical Officer, Basantgarh District Udhampur.
6. The Medical Superintendent, District Hospital, Udhampur.
7. Mushtaq Ahmed, Chuffeur, presently under orders of transfer from District Hospital, Udhampur to PHC Basantgarh. C/o Chief Medical Officer, Udhampur.

...Respondents

(By Adv : Mr. Amit Gupta, AAG)



## ORDER (ORAL)

### Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that he does not want to press the present TA. However, he requests that the respondents be directed to disburse the unpaid arrears of salary to the applicant for the months of June, July and August 2018.

2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. However, the respondents are directed to consider the question of payment of arrears of salary, if due, for the month of June, July and August 2018 and disburse the same, if any, in accordance with rules and regulations.

3. It is made clear that we have not entered into the merits of the case.

4. There is no order as to costs.

(Anand Mathur)  
Member (A)

(Rakesh Sagar Jain)  
Member (J)

*Piyush*